

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3583
TO BE ANSWERED ON 08.08.2016**

IIT, Kanpur

3583. DR. UDIT RAJ:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry has received any proposal from the Mess Karamchari Sangathan of Indian Institute of Technology (IIT), Kanpur regarding the exploitation they are facing, in respect to their salaries and facilities as well as denial of admission of their wards in Kendriya Vidyalaya, IIT, Kanpur;
- (b) if so, the details thereof;
- (c) whether the Ministry is aware that some people in IIT, Kanpur have been promoted to the posts of Deputy Registrar, Senior Deputy Registrar inspite of there being no such sanctioned posts in IIT, Kanpur; and
- (d) if so, the action taken by the Ministry in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

- (a) & (b): The Ministry has received certain grievances from the contract/ casual employees of the student Mess of Indian Institute of Technology, Kanpur for regularization of their service. The authority to decide this issue is the Board of Governors of the Institution, who in accordance with the existing Government Rules, did not agree for the same. They have thereupon filed a Writ Petition No. 33588 of 2015 before the Hon'ble High Court of Allahabad and also filed a case before the Industrial Tribunal-cum-Labour Court, Kanpur; and the matter is subjudice. IIT Kanpur has reported that the Institute is paying wages, in addition to facilities like hospitalization leave, dress, medical facilities for self and dependent and subscription to NPS/PPF facilities. Further, the wards of Daily Wage Workers get admission in the campus school run by the Institute, and in the Kendriya Vidyalaya, through the special quota available with the Director, IIT Kanpur.
- (c) & (d): IIT Kanpur has reported that, in the year 2011 and 2012, certain vacancies were existing in the post of Deputy Registrar against which selection was carried out as per the norms. The Institute has also informed that the Board of Governors, IIT Kanpur, had re-designated those Deputy Registrars as Senior Deputy Registrars who had put in more than 10 years of service.
